OFFICE MEMORANDUM

Subject: Establishment of the office of Official Liquidator (OL) Jodhpur

The undersigned is directed to refer to the Hon’ble Rajasthan High Court orders dt 18.09.2012 and dt 25.09.2012 in S.B. Company Application No. 120116/2012 (Amalgamation matter and orders dated 09.02.2010 in S.B. Company Petition No. 07/2004 and to convey the decisions of the competent authority in this Ministry, as below:

(a) Sh. KC Meena, STS (presently in ROC cum OL Jaipur) is posted as Official Liquidator, Jodhpur.

(b) He will function from Jaipur office till the time a minimum infrastructure is arranged for office at Jodhpur.

(c) RD Ahmedabad is instructed to post one STA and one JTA with Sh. KC Meena, on the basis of their seniority in Jaipur station, that is the STA/JTA having the longest stay at Jaipur station will be posted in OL Jodhpur office.

(d) RD Ahmedabad is also instructed to make a complete proposal for expected expenditure in establishment and maintenance of OL Jodhpur office, for consideration/concurrence of IFD.

(RK Pandey)

Under Secretary to the Government of India
Telefax: 23383507

1. Sh. KL Kamboj, RD Ahmedabad
2. Sh. RK Meena, ROC cum OL Jaipur
3. Sh. KC Meena, OL Jodhpur